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Title: Regarding Question of Privilege.

HON. SPEAKER: I have received other notices also.

...(Interruptions)

SHRI ARJUN RAM MEGHWAL (BIKANER): Madam Speaker, I have also given a notice.

HON. SPEAKER: What is your notice?

भी अर्जुन राम मेघवाल: अध्यक्ष महोदया, 24 फरवरी, 2016 को इसी हाउस में ज्योतिरादित्य जी ने बोतते हुए कहा कि बंडारू दत्तातूरा जी ने रोहित वेमुला को कास्टिस, एविस्ट्रिमस्ट, एंटीसोभल कहा<sub>|</sub> मेरा यह कहना है कि बंडारू दत्तातूरा जी को एक लैटर मिला था, जिसे उन्होंने साली फारवर्ड किया<sub>|</sub> इन्होंने रोहित वेमुला के लिए कास्टिस, एविस्ट्रिमस्ट, एंटी नैभनल नहीं कहा<sub>|</sub> इन्होंने मेसलीडिंग ऑफ हाउस किया है, इसलिए मेरा प्रिवित्य नोटिस हैं। आप मेरी प्रिवित्य नोटिस स्वीकार कीजिए<sub>|</sub>

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भूम और रोज़गार मंत्रालय के राज्य मंत्री (भ्री बंडारू दतात्रेय): अध्यक्ष महोदया, मैंने आपको अंडर रूत 223 के तहत प्रिवितेज मोभन का एक नोटिस दिया है। Shri Jyotiraditya Scindia has tarnished my image. My request that the letter, which I had written to the HRD Ministry, I had never mentioned the name of Rohith...(Interruptions)

The other thing is that I come from the OBC class. I am from a poor family. But Mr. Scindia has tarnished my image. Everybody knows in Hyderabad, in Andhra Pradesh and in Telangana about this defamation, which has come to me...(*Interruptions*)

Madam, the entire nation knows. I am telling you that in my whole life, I have committed myself for the cause of Dalits. I have worked for the OBCs. I have always stood for the Dalits. Not only that, my mother was a very poor lady. My mother used to sell onions. I have come from that phase of life. But he has tarnished my 30 years of service, as if I have done something to him and to Dalits...(*Interruptions*)

On the other hand, I have made sacrifices for the cause of Dalits....(*Interruptions*) Madam, I am expressing it with pain. By this way, he has tarnished my image and reputation. So, I want that the Motion should be accepted...(*Interruptions*)

HON. SPEAKER: I have received notices of question of privilege dated 1<sup>st</sup> March, 2016 against Shri Scindiaji given by Shri Bandaru Dattatreya, Shri Rakesh Singh, Shri Ajay Tamta, Shrimati Anupriya Patel, Shri Janardhan Mishra, Shri Ganesh Singh, Shri Prahland Singh Patel and others.

The matter is under my consideration.

...(Interruptions)

HON. SPEAKER: Some hon. Members sought to raise the matters by way of notices. I had already observed yesterday that the matter was under my consideration. Whatever Privilege notices I have received, they are under my consideration.

...(Interruptions)

12.06 hours

PAPERS LAID ON THE TABLE